

bye-laws governing land use planning standards, landscape and several Indian standards aim at achieving healthy orderly and safe environment in the human settlements.

(c) For improving the environment of informal lower income settlements, slums etc. IS 8888 is recommended as a general guide. The local authorities as per local situations have been requested to review. Master Plan standards, land use plan and regulations, building bye-laws and infrastructure standards to facilitate the construction activity by lower income groups.

#### **Water Conservation Fair in Konkan Region of Maharashtra**

9104. SHRI A. R. ANTULAY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose to organise a fair on water management for agriculture by enlisting the support of Maharashtra Government, Service organisations, universities, nationalised banks equipment distributors and farmers at a suitable place in the Konkan region;

(b) if so, when it is likely to be organised; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) There is no proposal for organising any fair on water management for agriculture in Konkan region of Maharashtra.

(b) Does not arise.

(c) Normally the Ministry of Water Resources/Central Water Commission participate in exhibitions, fairs etc. at the request of

organisers of such exhibitions. No such request has been received.

#### **Seismicity of Idukki Dam Area**

9105. PROF. K. V. THOMAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it has come to the notice of Government that seismic activity will be triggered off by the presence of large reservoirs in the ecologically fragile areas;

(b) whether Idukki area in western ghats is an ecologically fragile area where seismic activity is intensified because of the presence of the Idukki reservoir; and

(c) whether Government propose to institute a judicial enquiry concerning the reservoir induced seismic activity in Idukki area?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The geological features at some of the reservoir sites, rather than the presence of large reservoirs, has been reported as cause of reservoir induced seismicity.

(b) The entire country is divided into five seismic zones of various levels of seismic risks and Idukki Dam lies in Zones of various levels of seismic risks and Idukki Dam lies in Zone III. The actual acceleration on account of the largest tremor registered in June, 1988 were far below the design values adopted for Idukki Dam. Studies made by the Kerala State Electricity Board indicate that the seismic activity experienced in the Idukki region is not associated with the Idukki reservoir.

(c) No, Sir.

*(Interruptions)*